

industries is brought in mainly by the entrepreneurs and Financial Institutions.

The number of Letters of Intent, Industrial Licences under the Industries (Development and Regulation) Act, 1951 and Registrations with DGTD issued for setting up industries in Orissa are given below :—

	1980	1981	1982	1983	1984
Letters of Intent.	14	32	43	25	20
Industrial Licences.	8	5	10	14	15
Registrations with DGTD.	14	42	25	42	24

It generally takes three to four years for an industrial project to fructify. Actual gestation period, however, varies from project to project.

Details, such as name and address of the undertaking, item of manufacture, capacity and location in respect of each letter of intent, industrial licence and Registration with DGTD, are being published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

Modernisation of Industry

3216. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) the reasons of the slow pace of modernisation of industry in the country ;

(b) the measures proposed to be taken to modernise industry in the country ;

(c) the incentives proposed to be given therefor ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (d) Government is giving every encouragement to modernise and stimulate industrial production through appropriate changes in industrial licensing and import policies.

For this purpose, Government have introduced various incentives like, Technical Development Fund, Soft Loan Scheme of Industrial Development Bank of India and Research and Development fiscal incentives.

Telephone facilities in Mathura District (U P.)

3217. SHRI MANVENDRA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of the blocks, tehsils and sub-divisions in Mathura District of Uttar Pradesh which are yet to be provided with telephone facilities and a link between block, tehsil and sub-divisional headquarters ;

(b) the steps taken by Government to provide the telecommunication link with these areas ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) All the Block, Tehsil and Sub-Divisional Headquarters in Mathura District have been provided with telephone facilities. All the Block headquarters, except Novjhil are linked with their Tehsil and Sub-Divisional headquarters.

(b) MARR scheme for Mathura District is in planning stage and it may be possible to connect Novjhil to Mat which is its Tehsil headquarters, after finalisation of the scheme.

Recording of the number called through S. T. D.

3218. SHRI AMAL DATTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether recording of the number called through STD is in practice in many countries ;

(b) whether in those countries telephone bills also contain the last of numbers called through STD ;

(c) whether any such programme or proposals have been formulated ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?